

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2950  
ANSWERED ON:27.08.2013  
FISHERY DEVELOPMENT IN EEZ  
Gowda Shri D.B. Chandre

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether it is a fact that deep-sea fishery sector has requested for a permission to bring foreign experts to help fishery development in the Indian Exclusive Economic Zone (EEZ);
- (b) if so, the details thereof;
- (c) whether the Empowered Committee on deep-sea fisheries has not taken any decision on such issues;
- (d) if so, the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to develop EEZ marine resources in 2013-14?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) : No, Madam.

(b) : Does not arise.

(c) : No proposal has been received for consideration of the Empowered Committee for a permission to bring foreign experts to help fishery development in the Indian EEZ.

(d) : Does not arise.

(e) : Development of marine fishery resources in the Exclusive Economic Zone (EEZ) of India is a continuous and evolving process of the government policy. An expert group has been constituted on 1.8.2013 with terms of reference (i) to undertake a comprehensive review of the marine policy and to suggest a new policy (ii) to review existing guidelines for deep-sea fishing in EEZ (iii) to suggest full exploitation of catch potential in EEZ and international waters (iv) to examine status of compliance of regional and global requirements of management and regulation of marine fisheries.